

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
 Food Safety and Standards Authority of India
 (A Statutory Authority established under the Food Safety & Standards Act, 2006)
 (Trade and International Cooperation Division)
 FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 12th January, 2026

Notification

Subject: Notification of Authorised Officer under Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In continuation with FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 dated 28th August 2025 & TIC/4/2022-IMPORTS-FSSAI 30th October 2025 (copy attached) issued in this regard, the Competent Authority hereby notifies the following FSSAI official as Authorised Officer in line with the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017 for clearance of imported food at the following new additional food import entry points:

S. No.	Name of the Authorised Officer	Name of the link officer	POE Name	POE Code	State/ Location	Place of Posting
NORTHERN REGION						
1.	Shri. Dhananjay Dhara, Assistant Director (Tech)	Shri. Bharat Pachiciya, Deputy Director	ICD Dhirpur	INDPP6	Haryana	Ghaziabad
WESTERN REGION						
1.	Sh. Ajay Pralhad Khairnar, Assistant Director (Tech)	Sh. Sukant Chaudhary, Deputy Director	Electronic SEZ Park, Gandhinagar	INGNG6	Gujarat	Mundra

2. This Order will be effective with immediate effect.

राजित पुनहानी, आई.ए.एस./RAJIT PUNHANI, I.A.S.
 मुख्य कार्यकारी अधिकारी/Chief Executive Officer
 भारतीय खाद्य संरक्षण एवं सानक प्राधिकरण
 Food Safety and Standards Authority of India
 (स्वास्थ्य एवं परिवार कल्याण मंत्रालय)
 (Ministry of Health & Family Welfare)
 भारत सरकार/Govt. of India
 एक श्री ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
 FDA Bhawan, Kotla Road, New Delhi-110002, INDIA

(Rajit Punhani, IAS)

CEO, FSSAI

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT
3. Joint Secretary CBIC
4. Additional Director General (ICEGATE) for the information.
5. MD & CEO NSDL for integration of SEZ POE with FSSAI FICS
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Regional Directors, FSSAI for Compliance.

Copy to:-

1. Executive Director (HR), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

सीईओ राजित पुनहानी
बयान संकेतक 12-01-2026

EDC&P

File No: TIC/4/2022-IMPORTS-FSSAI
 भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
 (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित वैधानिक प्राधिकरण)
 (व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक: 12th जनवरी, 2026

अधिसूचना

विषय: खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 47 (5) और खाद्य सुरक्षा और मानक (आयात) विनियम, 2017 के विनियम 13 (1) के अंतर्गत प्राधिकृत अधिकारी की अधिसूचना।

दिनांक 28 अगस्त 2025 की अधिसूचना संख्या TIC-C-501/3/2023-IMPORTS-FSSAI-Pt.1/E-9893 तथा दिनांक 30 अक्टूबर 2025 की अधिसूचना संख्या TIC/4/2022-IMPORTS-FSSAI (संलग्न प्रति) के क्रम में, सक्षम प्राधिकारी द्वारा खाद्य सुरक्षा एवं मानक अधिनियम, 2006 की धारा 47(5) तथा FSS (आयात) विनियम, 2017 के विनियम 13(1) के प्रावधानों के अनुरूप, निम्नलिखित नए अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर आयातित खाद्य पदार्थों की निकासी हेतु निम्नलिखित FSSAI अधिकारी को प्राधिकृत अधिकारी के रूप में अधिसूचित किया जाता है।

क्र.सं.	प्राधिकृत अधिकारी का नाम	लिंक अधिकारी का नाम	प्रवेश बिंदु (POE) का नाम	POE कोड	राज्य/स्थान	पोस्टिंग स्थान
उत्तरी क्षेत्र						
1	श्री धनंजय धारा, सहायक निदेशक	श्री भरत पचौसिया, उप निदेशक	ICD धीरपुर	INDPP6	हरियाणा	गाजियाबाद
पश्चिमी क्षेत्र						
1.	श्री अजय प्रलहाद खेरनार, सहायक निदेशक	श्री सकांत चौधरी, उप निदेशक	इलेक्ट्रॉनिक एस.ई.ज़ेड. पार्क, गांधीनगर	INGNG6	गुजरात	मुंद्रा

2. यह आदेश तत्काल प्रभाव से प्रभावशील होगा। जित पुनर्जी, आई.ए.एस. /RAJIT PUNJANI, I.A.S.

मुख्य कार्यकारी अधिकारी/Chief Executive Officer
 भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
 Food Safety and Standards Authority of India
 (स्वास्थ्य एवं परिवार की सुरक्षा की सेवा के लिए)
 (Ministry of Health & Family Welfare, Government of India)

भारत सरकार/Govt. of India
 एफ.ए.ए. भवन, कोटला रोड, नई दिल्ली-110002, भारत
 मुख्य कार्यकारी अधिकारी, भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

23/1/2026

(राजित पुनर्जी, भा.प्र.से)

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डी.जी.एफ.टी.
- संयक्त सचिव सी.बी.आई.सी
- अतिरिक्त महानिदेशक (ICEGATE)
- MD एवं CEO, NSDL — SEZ प्रवेश बिंदु (POE) को FSSAI के FICS के साथ एकीकरण हेतु।
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- क्षेत्रीय निदेशक, एफ.एस.ए.आई.

प्रतिलिपि:-

- कार्यकारी निदेशक (एच.आर), एफ.एस.एस.ए.आई.
- सीआईटीओ, एफ.एस.एस.ए.आई.-मुख्यालय (एफ.एस.ए.आई. वेबसाइट पर अपलोड करने के लिए)

File No: 1-1715/FSSAI/Imports/2017(Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Trade and International Cooperation Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 29th October, 2025

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to the FSSAI Notification of even no. TIC-C-501/3/2023-IMPORTS-FSSAI-Pt1 dated 21st July 2025 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1	AIR CARGO COMPLEX, KANNUR INTERNATIONAL AIRPORT	INCNN4	Kerala	Superintendent/Appraiser/Inspector/Examiner

राजित पुनहानी, आई ए एस /RAJIT PUNHANI, I.A.S.
 चुनून कार्यकारी प्राधिकरणी/Chief Executive Officer
 भारतीय रक्षा एवं मानव प्राधिकरण
Food Safety and Standards Authority of India
 (स्वास्थ्य एवं परिवार का विवाद)
 (Ministry of Health & Family Welfare)
 भारत सरकार/Govt. of India
 एफ.आई.ए. भवन, कोटला रोड, नई दिल्ली 110002, भारत
 FDA Bhawan, Kotla Road, New Delhi 110002, INDIA

(Sh. Rajit Puhani, IAS)
 CEO, FSSAI

29/10/25

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. Commissioner of Customs (Preventive), Cochin
11. Managing Director, Air Cargo Complex, Kannur International Airport
12. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में TIC-C-501/3/2023-IMPORTS-FSSAI-Pt1 दिनांक 24 जुलाई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	एयर कार्गो कॉम्प्लेक्स, कन्नूर अंतर्राष्ट्रीय हवाई अड्डा	INCNN4	केरल	अधीक्षक / मूल्यांकन अधिकारी / परीक्षक / निरीक्षक

रजित पुन्हानी, आई.एस./RAJIT PUNNANI, I.A.S.
मुख्य कार्यकारी अधिकारी / Chief Executive Officer
FO

23/10/25
(रजित पुन्हानी, आईएस)
सीईओ, एफएसएसएआई

सेवा में(सूचना एवं आवश्यक कार्यवाही हेतु) एफडीए भवन, कोटला रोड, नई दिल्ली -110002, भारत
FDDI Building, Kottla Road, New Delhi-110002, INDIA

- सभी संबंधित हितधारक — सूचना एवं अनुपालन हेतु।
- महानिदेशक, विदेश व्यापार महानिदेशालय (DGFT) — खाद्य आयात प्रवेश (Food Import Entry Points) के रूप में अधिसूचनाकरण हेतु।
- अतिरिक्त महानिदेशक (ICEGATE) — सूचना एवं आवश्यक कार्रवाई हेतु।
- प्रबंध निदेशक एवं मुख्य कार्यकारी अधिकारी, NSDL
- प्रधान अतिरिक्त महानिदेशक, एनसीटीसी, मंबई
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग (Risk Management Division), CBIC
- निदेशक (सीमा शल्क), CBIC
- आयकृत (सिंगल वैन्डो प्रोजेक्ट), CBIC
- निदेशक, दक्षिणी क्षेत्रीय कार्यालय, FSSAI
- सीमा शल्क आयकृत (निवारक), कोचीन
- प्रबंध निदेशक, एयर कार्गो कॉम्प्लेक्स, कन्नूर अंतर्राष्ट्रीय हवाई अड्डा
- सीआईटीओ एवं FICS आईटी टीम, FSSAI मुख्यालय — FSSAI वेबसाइट पर अपलोड करने हेतु।

प्रतिलिपि:-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No.1-1715/FSSAI/Imports/2017 (Pt. 1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 25 July, 2025

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 7th November 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Jubilant SEZ, Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
2.	HBS SEZ Panoli, Bharuch	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner
3.	Bhubaneswar Air Cargo, Bhubaneswar	INBBI4	Orissa	Superintendent/Appraiser/Inspector/Examiner



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT, for notification as food import entry points
3. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
4. The Additional Director General, Risk Management Division, CBIC
5. Director(Customs), CBIC
6. Commissioner (Single window project, CBIC)
7. Director, Eastern/Western Region Office, FSSAI
8. The Deputy Commissioner of Customs, Kandla SEZ

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1)
 भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
 (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
 (आयात प्रभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

दिनांक, 21 जूलाई, 2025

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 07 नवम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	जुबिलेंट एसईजे, विलायत जीआईडीसी, भरुच	INBHC6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2.	एचबीएस एसईजे एसईजे, भरुच	INPAO6	गुजरात	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3.	भुवनेश्वर, एअर पोर्ट कार्गो, भुवनेश्वर	INBBI4	उडीसा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव,)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु।
- एनएसडीएल के एमडी और सीईओ, एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए।
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक पूर्वी/पश्चिमी क्षेत्र कार्यालय, एफएसएसएआई
- सीमा शुल्क उपायुक्त, कांडला एसईजे

प्रतिलिपि :-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई
- सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

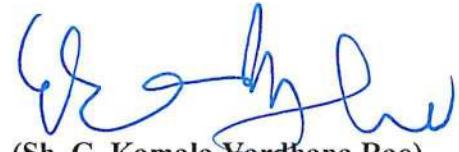
Dated, 5 November, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 03rd September 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	SEZ-MEPZ SPECIAL ECONOMIC ZONE, CHENNAI	INMAA6	Tamil Nadu	Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.
2.	ICD Raipur	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE for integration of MEPZ SPECIAL ECONOMIC ZONE, CHENNAI in ICEGATE and FICS to the referral of food BOEs for FSSAI clearance.
4. Additional Director General (Systems) akhil.khatri@icegate.gov.in for information and needful action
5. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. The Deputy Commissioner of Customs, MEPZ SEZ
11. Shri S. Pandiyaraja, Joint Director, Southern Region office FSSAI.

Copy to:-

4. Executive Director (HR), FSSAI
1. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
2. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

फाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1)
 भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
 (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
 (आयात प्रभाग)
 एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

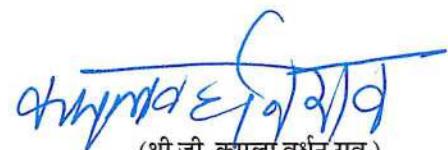
दिनांक, ०१ नवम्बर, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा 25 के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. 1-1715/एफएसएसएआई/आयात/2017 (Pt. 1) दिनांक 03 सितम्बर 2024 (प्रतिलिपि संलग्न) इस संबंध में जारी में आंशिक संशोधन, जिसमें अब आगे खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश पर बिंदुओं आगामी आदेश तक निम्नलिखित प्राधिकृत अधिकारियों को अधिसूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1.	SEZ-MEPZ चेन्नई	INMAA6	तमिलनाडु	श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय FSSAI
2.	आईसीडी रायपुर	INRAI6	छत्तीसगढ़	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक



(श्री जी. कमला वर्धन राव,)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु।
- अतिरिक्त महानिदेशक (आईसीईजीएटीई) SEZ-MEPZ विशेष आर्थिक क्षेत्र, चेन्नई को आईसीईजीएटीई और एफआईसीएस में एकीकरण के लिए एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए।
- अतिरिक्त महानिदेशक (सिस्टम) akhil.khatri@icegate.gov.in सूचना एवं आवश्यक कार्यवाही हेतु।
- एनएसडीएल के एमडी और सीईओ, एफएसएसएआई मंजूरी के लिए खाद्य बीओई के रेफरल के लिए के लिए।
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक दक्षिणी क्षेत्र कार्यालय, एफएसएसएआई
- सीमा शुल्क उपायुक्त, एमईपीजेड एसईजेड
- श्री एस. पांडियाराजा, संयुक्त निदेशक, दक्षिणी क्षेत्र कार्यालय एफएसएसएआई

प्रतिलिपि :-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (नियामक अनुपालन, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई
- सीआईटीओ, एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

File No.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotha Road, New Delhi-110002

Dated, 23 September, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (Pt.1) dated 21st June 2024 (copy attached) issued in this regard, wherein it has now been decided to notify the Authorised Officer at an additional food import entry point as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorized Officer
1	LCS DARRANGA	INDRGB	ASSAM	Superintendent/Appraiser/Inspector/Examiner



(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की 25 धारा के साथ पठित धारा 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13(1) तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र. में 1-1715/FSSAI/Imports/2017 (Pt.1) दिनांक 21 जून 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम	पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	एलसीएस दरंगा	INDRGB	असम	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक

(श्री जी. कमला वर्धन राव)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु।
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु।
- अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in सूचनार्थ एवं आवश्यक कारबाही।
- एमडी एवं सीईओ एनएसडीएल
- प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिडकी परियोजना, सीबीआईसी)
- निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- सीआईटीओ, एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए।

प्रतिलिपि सूचनार्थ:-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, 21st June, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 03rd May 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	ICD Balli	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner
2.	LCS Bhitamore	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner
3.	LCS Sonbarsa	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner



(Sh. G. Kamala Vardhana Rao)

CEO, FSSAI

Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and useful action
4. MD & CEO NSDL
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Eastern Region Office, FSSAI
10. Director Northern Region Office, FSSAI
11. CITO and FICS IT team FSSAI-HQ (For uploading on the FSSAI Website)

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Strategic Compliance, TICD, Regional Office), FSSAI

फाइल संख्या 1-1715/एफएसएसएआई/आयात/2017 (भाग.1)
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(आयात प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

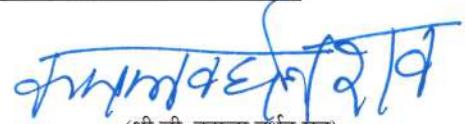
दिनांक, 21 जून, 2024

अधिसूचना

विषय: एफएसएस अधिनियम 2006 की धारा के साथ पठित धारा 25 47 (5) और एफएसएस (आयात) विनियम 2017 के विनियम 13 (1) के तहत प्राधिकृत अधिकारी की अधिसूचना।

एफएसएसएआई की अधिसूचना क्र.में 1-1715/एफएसएसएआई/आयात/2017 (भाग.1) दिनांक 03 मई 2024 (प्रतिलिपि संलग्न) में आंशिक संशोधन, जिसमें अब अगले आदेश तक खाद्य आयात मंजूरी के लिए नीचे उल्लिखित अतिरिक्त खाद्य आयात प्रवेश बिंदुओं पर प्राधिकृत अधिकारियों को सूचित करने का निर्णय लिया गया है।

क्रम संख्या	पोर्ट का नाम पोर्ट कोड	राज्य/संघ राज्य क्षेत्र	प्राधिकृत अधिकारी
1	आईसीडी बल्ली INBLO6	गोवा	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
2	एलसीएस भिठमोर INBTMB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक
3	एलसीएस सोनबरसा INSNBB	बिहार	अधीक्षक/मूल्यांकनकर्ता/निरीक्षक/परीक्षक



(श्री जी. कमला वर्धन राव)

सीईओ, एफएसएसएआई

ईमेल: ceo@fssai.gov.in

सेवा में:- (सूचना एवं आवश्यक कार्यवाही हेतु)

- सभी हितधारकों को सूचना एवं अनुपालन हेतु
- महानिदेशक, डीजीएफटी को खाद्य आयात प्रवेश बिंदु के रूप में अधिसूचना हेतु
- अतिरिक्त महानिदेशक (ICEGATE) abinav.gupta@gov.in को सूचना एवं आवश्यक कार्रवाई हेतु
- एनएसडीएल के एमडी और सीईओ
- प्र. एडीजी, एनसीटीसी मुंबई rmcc-admn@gov.in
- अतिरिक्त महानिदेशक, जोखिम प्रबंधन प्रभाग, सीबीआईसी
- निदेशक (सीमा शुल्क), सीबीआईसी
- आयुक्त (एकल खिड़की परियोजना, सीबीआईसी)
- निदेशक पूर्वी क्षेत्र कार्यालय, एफएसएसएआई
- निदेशक उत्तरी क्षेत्र कार्यालय, एफएसएसएआई
- सीआईटीओ, -एवम FICS IT टीम एफएसएसएआई-मुख्यालय (एफएसएसएआई वेबसाइट पर अपलोड करने के लिए)

प्रतिलिपि सूचनार्थ :-

- कार्यकारी निदेशक (एचआर), एफएसएसएआई
- कार्यकारी निदेशक (अनुपालन नीति, टीआईसीडी, क्षेत्रीय कार्यालय), एफएसएसएआई

FileNo.1-1715/FSSAI/Imports/2017 (Pt.1)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act,2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

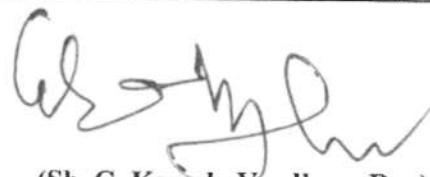
Dated, 03rd May, 2024

Notification

Subject: Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act 2006 and Regulations 13 (1) of FSS (Imports) Regulations 2017-reg.

In partial modification to FSSAI Notification of even no. 1-1715/FSSAI/Imports/2017 (pt.1) dated 07th March 2024 (copy attached) issued in this regard, wherein it has now been decided to notify Authorised Officers at additional food import entry points as mentioned below for food import clearance till further orders.

S. No.	Port Name	Port Code	State/UT	Authorised Officer
1.	Integrated Chennai Business Park (India) Private Limited (ICBPPL)-SEZ	INAIP6	Tamil Nadu	Dr. M. Kannan, Deputy Director



(Sh. G. Kamala Vardhana Rao)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:- (For information and necessary action)

1. All Stakeholders for information and compliance.
2. The Director General, DGFT for notification as food import entry points
3. Additional Director General (ICEGATE) abhinav.gupta@gov.in for information and needful action
4. MD & CEO NSDL for integration to the SEZ- ICBPL for the referral of food BOEs for FSSAI clearance.
5. Pr. ADG, NCTC Mumbai rmcc-admn@gov.in
6. The Additional Director General, Risk Management Division, CBIC
7. Director(Customs), CBIC
8. Commissioner (Single window project, CBIC)
9. Director Southern Region Office, FSSAI
10. Dr. M. Kannan, Deputy Director, Southern Regional Office, FSSAI
11. FICS IT team for making necessary changes in FICS

Copy to:-

1. Executive Director (HR), FSSAI
2. Executive Director (Regulatory Compliance, TICD, Regional Office), FSSAI
3. CITO, FSSAI-HQ (For uploading on the FSSAI Website)

FileNo.1-1715/FSSAI/Imports/2017(Pt.1)
 Food Safety and Standards Authority of India
 (A Statutory Authority established under the Food Safety and Standards Act,2006)
 (Imports Division)
 FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, March, 2024

Notification

Subject: Notification of Authorised Officers under Section 25 read with Section 47(5) of FSS Act, 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017-Reg.

The Food Safety and Standards Act, 2006 requires the Food Safety and Standards Authority of India (FSSAI) to inter alia, regulate the import of food articles to ensure their safety.

2. To put in place a robust food regulatory framework at the points of entry to ensure the mandate of safe food imports in India, FSSAI has decided to review the Points of entry notified for food imports taking into the account the trend/volume of food import, testing facilities, and logistics infrastructure etc.
3. In light of the aforementioned considerations, it has been decided to notify Authorized Officers at only 155 specified Points of Entry for food import, as detailed in Annexure-I. Accordingly, FSSAI officials and Custom officials (any official of rank superintendent/Appraiser/Inspector/examiner) at all Airports/Ports/ICD/ SEZ/LCS mentioned in annexure-I are hereby notified from 01.04.2024 as Authorised Officers under Section 25 read with 47(5) of FSS Act 2006 and Regulation 13(1) of FSS(Import) Regulation, 2017 for the jurisdiction mentioned against each Airport/Port/ICD/LCS for food import clearance till further orders.
4. This notification is in supersession to all previous notifications/orders issued.

Digitally Signed by G.
 Kamala Vardhana Rao
 Date: 07-03-2024 16:46:51
 Reason: Approved

(G. Kamala Vardhana Rao, IAS)
CEO, FSSAI
Email: ceo@fssai.gov.in

To:

1. The Director General, DGFT with a request to notify these 155 entry points as food import entry points as mentioned in Annexure 1.
2. The Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBEC) for information and necessary actions.
3. Director (Customs), CBEC- for information and further necessary action,
4. Commissioner (Single Window Project, CBEC) to ensure food imports through these

I/16148/2024

150 Polis only, subsequent to DGFI notification and for further necessary action.

5. The Joint Secretary (Customs), jscus@nic.in
6. ADG (Systems) akhil.khatri@icegate.gov.in for information and needful action
7. MD & CEO NSDL for information and needful action.
8. Commissioner, (single window project, CBIC)
9. Pr. Additional Director General, NCTC, Mumbai.
10. Additional Director, ICEGATE, CBIC, New Delhi
11. Chief Technology Officer, IT Division FSSAI for making necessary changes in FICS.
12. All Regional Directors, FSSAI for compliance.

Copy:-

1. ED (HR), ESSAI
2. ED (RCD), FSSAI
3. Advisor (Standard), FSSAI
4. Head (Regulation), FSSAI
5. Advisor (QA), FSSAI
6. Head (Legal/GA), FSSAI All present Authorised Officials of FSSAI
7. CITO, FSSAI for uploading on the ISSAL website and for communicating by email to all FSSAI licensed and active Food Importers

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
1	VISAKHAPATNAM INTERNATIONAL AIRPORT	INVTZ4	Andhra Pradesh	FSSAI Authorised Officer	Airports
2	ACC DELHI	INDEL4	Delhi	FSSAI Authorised Officer	Airports
3	ACC GOA,DABOLIM	INGOI4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
4	AHMEDABAD AIR CARGO COMPLEX	INAMD4	Gujarat	FSSAI Authorised Officer	Airports
5	BANGALORE AIRPORT	INBLR4	Karnataka	FSSAI Authorised Officer	Airports
6	ACC MANGALORE INTERNATIONAL AIRPORT	INIXE4	Karnataka	FSSAI Authorised Officer	Airports
7	ACC COCHIN	INCOK4	Kerala	FSSAI Authorised Officer	Airports
8	TRIVENDRUM AIR CARGO	INTRV4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
9	KARIPUR(CALICUT)	INCCJ4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
10	MAHA AIRPORT DEV CORP NAGPUR(SEZ MIHAN)	INNAG4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
11	ACC SAHAR	INBOM4	Maharashtra	FSSAI Authorised Officer	Airports
12	ACC JANORI	INJNR4	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Airports
13	AIR CARGO, SGRDJI AIRPORT, AMRITSAR	INATQ4	Punjab	Superintendent/Appraiser/Inspector/Examiner	Airports
14	ACC CHENNAI	INMAA4	Tamil Nadu	FSSAI Authorised Officer	Airports
15	HYDERABAD AIRPORT	INHYD4	Telangana	FSSAI Authorised Officer	Airports
16	ACC KOLKATA	INCCU4	West Bengal	FSSAI Authorised Officer	Airports
17	ACC MOPA GOA	INGOX4	Goa	Superintendent/Appraiser/Inspector/Examiner	Airports
18	ICD GUWAHATI (AMIN GAON)	INAMG6	ASSAM	FSSAI Authorised Officer	ICD and SEZ
19	ICD PATPARGANJ	INPPG6	Delhi	FSSAI Authorised Officer	ICD and SEZ
20	ICD TUGLAKABAD	INTKD6	Delhi	FSSAI Authorised Officer	ICD and SEZ
21	ICD SABARMATI	INSBI6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
22	ICD ANKLESHWAR	INAKV6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
23	ICD VADODARA/BARODA	INBRC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
24	ICD TUMB	INSAJ6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
25	ICD MORBI	INWDH6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
26	ICD THAR DRY PORT	INSAU6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
27	ICD GARHIHARSARU	INGHR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
28	ICD SONIPAT	INBDM6	Haryana	FSSAI Authorised Officer	ICD and SEZ
29	ICD PATLI	INPTL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
30	ICD REWARI	INREA6	Haryana	FSSAI Authorised Officer	ICD and SEZ
31	ICD FARIDABAD	INFBD6	Haryana	FSSAI Authorised Officer	ICD and SEZ
32	ICD PALWAL, BHAGOLA-JANAULI	INPWL6	Haryana	FSSAI Authorised Officer	ICD and SEZ
33	ICD SAMALKHA, PANIPAT	INDWN6	Haryana	FSSAI Authorised Officer	ICD and SEZ
34	ICD BARHI-SONIPAT	INRUG6	Haryana	FSSAI Authorised Officer	ICD and SEZ
35	ICD PIYALA	INBFR6	Haryana	FSSAI Authorised Officer	ICD and SEZ
36	ICD BANGALORE	INWFD6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
37	ICD PITHAMPUR (INDORE)	ININD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
38	ICD MALANPUR	INMPR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
39	ICD MANDIDEEP	INMDD6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
40	ICD DHANNAD	INDHA6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
41	ICD MIHAN (CONCOR)	INKPK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
42	ICD BORKHEDI	INBOK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
43	TALEGAON	INTLG6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
44	ICD MALIWADA	INMWA6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
45	ICD MULUND	INMUL6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
46	ICD JANORI	INJNR6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
47	CFS AMBAD	INNSK6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
48	ICD LUDHIANA	INLDH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
49	ICD SAHNEWAL, GRFL	INSGF6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
50	ICD CHOWPAYAL	INCPR6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
51	ICD DHANDARI KALAN, PSWC	INDDL6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
52	ICD THAR DRY PORT, JODHPUR	INTHA6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
53	ICD JODHPUR	INBGK6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
54	ICD KATHUWAS ALWAR	INCML6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
55	ICD KANKAPURA(JAIPUR)	INKKU6	Rajasthan	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
56	ICD IRUNGATTUKOTTAI	INILP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
57	ICD CONCOR TONDIAPET	INTVT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
58	ICD TUTICORIN	INTUT6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
59	ICD HOSUR	INHSU6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
60	ICD HYDERABAD	INSNF6	Telangana	FSSAI Authorised Officer	ICD and SEZ
61	ICD DADRI	INDER6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
62	ICD LONI	INLON6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
63	CFS STARTRACK DADRI	INSTT6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
64	ICD PANKI, UP	INPNK6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
65	ICD JUHI RAILWAY YARD KANPUR	INKNU6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
66	ICD PAKWARA MORADABAD/MEERUT	INMBD6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
67	CGML DADRI	IN CPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
68	ICD CFS ALBATROSS DADRI	INAPL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
69	ICD SANDKHEDA KASHIPUR	INHPI6	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
70	ICD MODINAGAR (Rori)	INMUZ6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
71	SEZ PARRY INFRASTRUCTURE COMPANY (P) LTD.	INCOP6	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
72	SEZ SRI CITY SEZ (MULTI PRODUCT)	INTAS6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
73	SEZ RAMKY PHARMA CITY INDIA LTD.	INAKR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
74	SEZ VISAKHAPATNAM SPECIAL ECONOMIC ZONE	INVTZ6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
75	SEZ DR. REDDYS LAB LTD. (DEVUNIPALAVALASA VILLAGE)	INVZR6	Andhra Pradesh	FSSAI Authorised Officer	ICD and SEZ
76	SEZ KANDLA	INKDL6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
77	SEZ DAHEJ	INBHD6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
78	SEZ ADANI PORTS AND SPECIAL ECONOMIC ZONE	INAJM6	Gujarat	FSSAI Authorised Officer	ICD and SEZ
79	SEZ KIADB Mangalore	INMQK6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
80	SEZ MANGALORE SPECIAL ECONOMIC ZONE	INMAQ6	Karnataka	FSSAI Authorised Officer	ICD and SEZ
81	SEZ COCHIN SPECIAL ECONOMIC ZONE	INCOK6	Kerala	FSSAI Authorised Officer	ICD and SEZ
82	SEZ INDORE SPECIAL ECONOMIC ZONE	INIDR6	Madhya Pradesh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
83	SEZ MIHAN NAGPUR	INKRM6	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	SEZ
84	SEZ ARSHIYA LTD.	INPNV6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
85	JNPT SEZ	INPJN6	Maharashtra	FSSAI Authorised Officer	ICD and SEZ
86	SEZ J. MATADEE CHENNAI FREE TRADE ZONE	INCJJ6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
87	SEZ PEARL CITY FOOD PORT SEZ (CCCL INFRASTRUCTURE LIMITED)	INTNC6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
88	NDR SEZ	INNPK6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
89	SEZ CCL PRODUCTS (INDIA) LIMITED	IINSPC6	Telangana	FSSAI Authorised Officer	ICD and SEZ
90	NOIDA (EPZ/SEZ)	INNDA6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
91	AN FTWZ LTD, Bulandshahar	INBUL6	Uttar Pradesh	FSSAI Authorised Officer	ICD and SEZ
92	SEZ FALTA EPZ	INFLT6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
93	ICD Adani Kila-Raipur Ludhiana	INQRP6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
94	HTPL ICD Kilaraipur	INQRH6	Punjab	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
95	SUTARKANDI	INSTRB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
96	HATISAR (DEOSIRI)	INHTSB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
97	KARIMGANJ STEAMER GHAT & FERRY STATION	INKGJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
98	MANKACHAR	INMKCB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
99	GOLAKGANJ LCS	INGKJB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
100	RAXAUL LAND	INRXLB	Bihar	FSSAI Authorised Officer	LCS
101	JOGBANI	INJBNB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
102	MOREH	INMREB	Manipur	Superintendent/Appraiser/Inspector/Examiner	LCS
103	ZOKHAWTHAR LCS	INCHPB	Mizoram	Superintendent/Appraiser/Inspector/Examiner	LCS
104	DAWKI LCS	INDWKB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
105	DALU LCS	INDLUB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
106	MAHENDRAGANJ LCS	INMGHB	Meghalaya	Superintendent/Appraiser/Inspector/Examiner	LCS
107	ATTARI ROAD, AMRITSAR	INATRB	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
108	LCS RAIL CARGO, AMRITSAR	INASR2	Punjab	Superintendent/Appraiser/Inspector/Examiner	LCS
109	AGARTALA	INAGTB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
110	LCS MANU	INMNUB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
111	KHOWAIGHAT	INKWGB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
112	SRIMANTAPUR LCS, SONAMURA	INSMPB	Tripura	Superintendent/Appraiser/Inspector/Examiner	LCS
113	NEPALGANJ	INNGRB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
114	NAUTANWA (SONAULI)	INSNLB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
115	GORIOPHANTA	INGAIB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
116	BARHNI	INBNYB	Uttar Pradesh	Superintendent/Appraiser/Inspector/Examiner	LCS
117	BANBASA,CHAMPAWAT/UTTARAKHAND	INBSAB	Uttarakhand	Superintendent/Appraiser/Inspector/Examiner	LCS
118	PANITANKI	INPNTB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
119	PETRAPOLE LAND	INPTPB	West Bengal	FSSAI Authorised Officer	LCS
120	CHAMURCHI	INCHMB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
121	CHENGRABANDHA RLY.STATION	INCDBB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
122	JAIGAON	INJIGB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
123	LCS FULBARI	INFBRB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
124	LCS LOKSAN	INCRXB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
125	HILI (WEST)	INHLIB	West Bengal	Superintendent/Appraiser/Inspector/Examiner	LCS
126	GHAJADANGA	INGJXB	West Bengal	FSSAI Authorised Officer	LCS
127	KARIKAL	INKRK1	Pondicherry	Superintendent/Appraiser/Inspector/Examiner	Seaports
128	KRISHNAPATNAM	INKRI1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
129	KAKINADA SEA	INKAK1	Andhra Pradesh	Superintendent/Appraiser/Inspector/Examiner	Seaports
130	VISAKHAPATNAM SEA	INVTZ1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
131	GANGAVARAM PORT	INGGV1	Andhra Pradesh	FSSAI Authorised Officer	Seaports
132	MARMAGOA SEA	INMRM1	Goa	Superintendent/Appraiser/Inspector/Examiner	Seaports
133	KANDLA SEA	INIXY1	Gujarat	FSSAI Authorised Officer	Seaports
134	HAZIRA PORT, SURAT	INHZA1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
135	MUNDRA	INMUN1	Gujarat	FSSAI Authorised Officer	Seaports
136	SIKKA	INSIK1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
137	DEHEJ SEA	INDAH1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
138	PIPAVAB(VICYOR)	INPAV1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
139	PORBANDAR	INPB1	Gujarat	Superintendent/Appraiser/Inspector/Examiner	Seaports
140	OLD MUNDRA	INOMU1	Gujarat	FSSAI Authorised Officer	Seaports
141	NEW MANGALORE SEA	INNML1	Karnataka	FSSAI Authorised Officer	Seaports
142	KARWAR	INKRW1	Karnataka	Superintendent/Appraiser/Inspector/Examiner	Seaports
143	CUSTOM HOUSE COCHIN	INCOK1	Kerala	FSSAI Authorised Officer	Seaports
144	JAIGAD	INJGD1	Maharashtra	Superintendent/Appraiser/Inspector/Examiner	Seaports
145	NCH MUMBAI	INBOM1	Maharashtra	FSSAI Authorised Officer	Seaports
146	JNCH NHAVA SHEVA	INNSA1	Maharashtra	FSSAI Authorised Officer	Seaports
147	PARADIP SEA	INPRT1	Odisha	Superintendent/Appraiser/Inspector/Examiner	Seaports
148	ENNORE SEA	INENR1	Tamil Nadu	FSSAI Authorised Officer	Seaports
149	NAGAPATTINAM	INNPT1	Tamil Nadu	Superintendent/Appraiser/Inspector/Examiner	Seaports
150	KATTUPALLI PORT	INKAT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
151	CUSTOM HOUSE CHENNAI	INMAA1	Tamil Nadu	FSSAI Authorised Officer	Seaports
152	CUSTOM HOUSE TUTICORIN	INTUT1	Tamil Nadu	FSSAI Authorised Officer	Seaports
153	CUSTOM HOUSE KOLKATA	INCCU1	West Bengal	FSSAI Authorised Officer	Seaports
154	HALDIA PORT	INHAL1	West Bengal	FSSAI Authorised Officer	Seaports
155	AISL ICD Durgapur	INDUR6	West Bengal	FSSAI Authorised Officer	ICD and SEZ
156	Integrated Chennai Business Park (India) Pvt. Ltd.- (ICBPPL)-SEZ	INAIP6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
157	ICD BALLI	INBLO6	Goa	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
158	LCS BHITAMORE	INBTMB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
159	LCS SONBARSA	INSNBB	Bihar	Superintendent/Appraiser/Inspector/Examiner	LCS
160	LCS DARRANGA	INDRGB	Assam	Superintendent/Appraiser/Inspector/Examiner	LCS
161	SEZ-MEPZ, CHENNAI	INMAA6	Tamil Nadu	FSSAI Authorised Officer	ICD and SEZ
162	ICD RAIPUR	INRAI6	Chhattisgarh	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
163	JUBILANT SEZ Vilayat GIDC, Bharuch	INBHC6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ

Sr. No.	Port Name	Port Code	State/UT	Authorised Officer	PORT Type
164	HBS SEZ PANOLI, BHARUCH	INPAO6	Gujarat	Superintendent/Appraiser/Inspector/Examiner	ICD and SEZ
165	BHUBANESWAR AIR CARGO, BHUBANESWAR	INBBI4	Odisha	Superintendent/Appraiser/Inspector/Examiner	Airports
166	ACC KANNUR INTERNATIONAL AIRPORT	INCNN4	Kerala	Superintendent/Appraiser/Inspector/Examiner	Airports
167	ICD Dhirpur	INDPP6	Haryana	FSSAI Authorised Officer	ICD and SEZ
168	Electronic SEZ Park Gandhinagar	INGNG6	Gujarat	FSSAI Authorised Officer	ICD and SEZ